

**CORRIGENDUM TO THE LETTER OF OFFER AND PRE-OFFER PUBLIC
ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
RITA FINANCE AND LEASING LIMITED**

CIN No.: L67120DL1981PLC011741

Regd. Office: D-328, Basement Floor, Defence Colony, South Delhi, New Delhi -110024, India

Contact No.: 011-45689444; **Email Id:** info@ritaholdings.in; **Website:** www.ritaholdings.in

**CORRIGENDUM TO THE LETTER OF OFFER DATED MAY 22, 2023
AND PRE-OFFER PUBLIC ANNOUNCEMENT ON FRIDAY, MAY 26,
2023, FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
RITA FINANCE AND LEASING LIMITED.**

This Corrigendum (the “**Corrigendum**”) to the Letter of Offer dated May 22, 2023 (“**LOF**”) and Pre-Offer Public Announcement published on Friday, May 26, 2023 (“**POPA**”) in connection with the Open Offer by the Acquirers to the public shareholders of Rita Finance and Leasing Limited (“**RFL**” or the “**Target Company**”) to acquire from them up to 26,00,000 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of Target Company at a price of Rs. 31.40/- (Rupees Thirty One and Forty Paise) per share.

The corrigendum should be read in conjunction with the Letter of Offer dated May 22, 2023 and Pre-Offer Public Announcement published in Financial Express (English Daily – All Editions), Jansatta (Hindi Daily – All Editions) and Mumbai Lakshdeep (Marathi daily – Mumbai Edition) on Friday, May 26, 2023. The capitalized terms and abbreviations used in this corrigendum have the same meaning as ascribed to them in the LOF and POPA, unless otherwise specified.

In accordance of delay for RBI approval and complaint received from investor, the offer period shall not commence till the RBI approval is granted. Hence, the Letter of Offer dated May 22, 2023 and the Pre-Offer Public Announcement dated Friday, May 26, 2023 shall stand cancelled.

The Acquirers accept the full responsibility for the information contained in this advertisement and also accept responsibility for the obligations of the Acquirers prescribed under SEBI (SAST) Regulations. This Corrigendum will also be available on SEBI's website at www.sebi.gov.in.

THIS CORRIGENDUM ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



Khandwala Securities Limited

CIN No.: L67120MH1993PLC070709

Registered Office: Vikas Building, Ground Floor,
Green Street, Fort, Mumbai, Maharashtra, 400023.

Tel. No.: 022 – 4076 7373;

Fax No.: 022 – 4076 7377 / 78;

Email: abhishek.joshi@kslindia.com /

rinav@kslindia.com / kslmb@kslindia.com;

Website: www.kslindia.com;

Contact Person: Mr. Abhishek Joshi / Mr. Rinav Manseta

SEBI Reg. No.: INM000001899

Place: Mumbai | **Date:** May 26, 2023